


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.165/9/HDB/2017
NAME OF THE COMPANY	LEPL Projects Ltd
NAME OF THE PETITIONER(S)	Air India SATS Airport Services Pvt Ltd
NAME OF THE RESPONDENT(S)	LEPL Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.V. Pratap Kumar on behalf of Aravind	Advocate	9201215283	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	ORDER		

Heard, Mr.M.V.Pratap Kumar on behalf of Mr.Aravind Reddy,
the Learned Counsel for the Petitioner.

The Petitioner is directed to comply with the objections raised
by this office by the next date of hearing.

Case is posted to 27-10-2017.


Member (T)


Member (J)